

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3138
ANSWERED ON 7TH AUGUST, 2025**

ROAD ACCIDENTS DUE TO HIGH-BEAM HEADLIGHTS

3138. SHRI ASADUDDIN OWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government maintains data on road accidents due to blinding effect of highbeam headlights during night-time driving and if so, the details thereof;**
- (b) the number of such accidents reported during the last three years, State/UT-wise;**
- (c) whether the Government has laid down any standards for headlights in vehicles and if so, the details thereof;**
- (d) whether the Government is aware of the rising number of night-time road accidents reported on National Highways in recent years and if so, the details thereof, including annual data during the last five years;**
- (e) whether any assessment has been undertaken regarding lighting infrastructure on highways and if so, the details thereof; and**
- (f) the steps being taken to ensure adequate illumination and visibility on National Highways?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a), (b) and (d) The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

Data on road accidents due to blinding effect of highbeam headlights during night-time driving is not maintained by the Government.

However, as per above-said report, the total number of road accidents on all categories of roads in the country during calendar year 2018 to 2022 classified according to time of the day including night time is given in the table below : -

Accidents classified according to Time of Occurrence						
Time		2018	2019	2020	2021	2022
06-900hrs	(Day)	52407	50119	40431	43370	48304
09-1200hrs	(Day)	70328	68267	55474	61387	65664
12-1500hrs	(Day)	71665	68361	56570	63139	67979
15-1800hrs	(Day)	81297	78935	65676	73467	79637
18-2100hrs	(Night)	85940	86503	74198	85179	94009
21-2400hrs	(Night)	50171	50016	37693	41092	52915
00-300hrs	(Night)	26688	24827	18466	19682	23471
03-600hrs	(Night)	27537	26527	19782	20120	24152
Unknown Time		4370	3404	3891	4996	5181
Total Accidents		470403	456959	372181	412432	461312

(c) The Government in Ministry of Road Transport and Highways has mandated the various Automotive Industry Standard (AIS) for head lights, which inter-alia includes the following :

- AIS 008:2010 Installation Requirements of Lighting and Light - Signalling Devices for Motor Vehicle.
- AIS-009: 2001 (Rev.3) : Automotive Vehicles - Installation Requirements of Lighting and Light-signalling Devices for Two and Three Wheeled Motor Vehicles, and E-Rickshaw/E-Cart vehicles, their Trailers and Semi-Trailers.
- AIS-010 (Part 2) (Rev.1):2010: Provisions concerning the Approval of Headlamps emitting a Symmetrical Passing Beam or a Driving Beam or Both and equipped with Filament Lamps or Gas-Discharge Light Sources.

(e) and (f) Lighting on the National Highways is provided as per provisions given in Indian Road Congress (IRC) guidelines and various manuals/ specifications prescribed by the Government. Generally all the locations such as built-up section areas, toll plaza areas, truck lay byes, rest areas, bus bay& bus shelter locations, grade separated structures, interchanges, flyovers, underpasses (vehicular & pedestrian), overpasses and any other locations specified in the contract/ concession agreements read in conjunction with IRC SP 84/87 are illuminated.
